

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/45/IB/2017

IN

PETITION NUMBER

: CP/551/(IB)/2017

NAME OF THE PETITIONER(S)

: CKPL STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: ASHOK MAGNETICS LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Consel for Applicat

RSUBRAMIANI Coullor (by RS VNAGARASIA)

ORDER

Counsels for both the parties are present and prayed for adjournment. At request, time is enlarged. Put up on 18.01.2018 at 10.30 A.M.

> -sd-(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**